

HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.8.2021.

Sl. No.	Cases	Total pendency at the beginning of August, 2021 (Civil - Criminal)	Institution during the month of August, 2021 (Civil - Criminal)	Total disposal during the month of August, 2021 (Civil - Criminal)	Pendency at the end of August, 2021 (Civil - Criminal)
1.	WRIT PETITION	108 02	03 —	08 —	103 02
2.	APPEAL	28 21	02 —	06 02	24 19
3.	R. S. A.	18 —	— —	01 —	17 —
4.	F. A. O.	03 —	— —	— —	03 —
5.	CONTEMPT	01 —	— —	— —	01 —
6.	MISC. CASES	— 02	01 02	01 02	— 02
7.	MISC. APPEAL	— —	— —	— —	— —
8.	SUO MOTU TRANSFER PETITION	— —	— —	— —	— —
9.	TRANSFER PETITION	— —	— —	— —	— —
10.	BAIL APPLICATION	— —	— 01	— —	— 01
11.	MAC APPEAL	13 —	— —	— —	13 —
12.	REVIEW	— —	— —	— —	— —
13.	REVISION	04 08	01 —	03 —	02 08
14.	MAT APPEAL	— —	01 —	01 —	— —
15.	REVISION U/S 19 OF THE (FAM CT.)	— —	— —	— —	— —
16.	LEAVE PETITION	— 01	— —	— 01	— —
17.	ARBITRATION PETITION/APPEAL	06 —	01 —	01 —	06 —
18.	S. A. O.	— —	— —	— —	— —
19.	REFERENCE	— —	— —	— —	— —
20.	C. O.	03 —	— —	— —	03 —
21.	TAX APPEAL	02 —	— —	— —	02 —
22.	SP. APPEAL	— —	— —	— —	— —
23.	Ex. P.	— —	— —	— —	— —
	GRAND TOTAL	186 34	09 03	21 05	174 32



Prepared & verified by:


 Assistant Registrar
 High Court of Sikkim
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